NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/583/(IB)/2017

NAME OF THE PETITIONER(S)

: MARK LIGHTING SOLUTIONS PVT LTD

NAME OF THE RESPONDENT(S)

: TRIVITRON HEALTHCARE PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. K. SHYAM SUNDER 2. A-Nulescala

Counsel For Respondents. K. Rosens17/11/17
Count for Julian A. Mills
17/11/2017

ORDER

Counsels for both the parties are present. As seen from the order dated 02.11.2017, the Corporate Debtor paid Rs.4,50,000/- to the Applicant and prayed for time to pay the balance amount of the outstanding debt. However, the Corporate Debtor changed the vakalat and filed the counter statement; the same is placed on record. Matter is posted for final arguments. Put up on 28.11.2017 at 10.30 A.M.

Sel-

- Sel -MEMBER (JUDICIAL)

MEMBER (TECHNICAL) ghk